

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

**CP (CAA) No.01/Chd/Pb./2017
(2nd Motion)**

In the matter of scheme of amalgamations

BETWEEN

M/s Taj Travels Private Limited.

...Petitioner/Transferor Company No.1

M/s Shan e Punjab Travels Pvt. Ltd.

...Petitioner/Transferor Company No.2

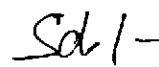
AND

M/S Metro Eco Green Resorts Ltd.

....Petitioner/Transferee Company.

Present: Mr.Anil Kumar Aggarwal, Advocate for petitioners-companies.
Ms.Amarpreet Kaur, Senior Technical Assistant for Official Liquidator, Chandigarh and Regional Director, Delhi.

On request, the matter is adjourned to 07.08.2017.


(Justice R.P.Nagrath)
Member (Judicial)


July 26, 2017.
Ashwani